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IN THE HIGH COURT OF DELHI AT NEW DELHI

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W.P.(C) 3826/2015 & CM APPL. 6842/2015

MEHMOOD PRACHA

..... Petitioner

Through: Petitioner in person.

versus

THE INTELLIGENCE BUREAU AND ORS. Respondents

Through: Mr. Sanjay Jain, ASG with Mr. Manik Dogra, Ms. Nitya Sharma, Mr. Sumit Mishra and Mr. Shrestha Jain, Advocates for UOI.

CORAM:

HON'BLE MR. JUSTICE MANMOHAN

ORDER

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13.05.2016

At the request of learned ASG, list the matter on 20th May, 2016 for directions at the end of the Board.

MANMOHAN, J

MAY 13, 2016

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